

Nikesh Kumar Sinha

Registrar (Administration) I/c,
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2024-25/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

1. Mr. Abhinandan Pandey, J.M.-cum-Judge I/c-cum-Civil Judge (Jr. Div.), Bokaro.
2. Mr. Mohit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
3. Ms. Shristi Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
4. Ms. Payal Jha, S.D.J.M., Bokaro.
5. Mr. Shivraj Mishra, Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Berma at Tenughat).
6. Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chaibasa.
7. Mr. Ankit Kumar Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Chaibasa (Chakradharpur)
8. Mr. Edith Horo, J.M.-cum-P.M. (J.J.B.), Chatra.
9. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M, Daltonganj.
10. Mr. Amit Akash Sinha, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Daltonganj.
11. Mr. Kamal Prakash, S.D.J.M.-cum-Judge I/c, Daltonganj
12. Ms. Sandhya Prasad, S.D.J.M., Deoghar.
13. Mr. Pratik Ranjan, J.M.-cum-Judge I/c, Deoghar.
14. Mr. Julian Anand Toppo, Railway Judicial Magistrate, Deoghar (Madhupur).
15. Ms. Nutan Ekka, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
16. Mr. Rishi Kumar, Addl. Railway Judicial Magistrate, Dhanbad.
17. Ms. Shivani Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M, Dhanbad.
18. Mr. Ishraque Zeya Khan, J.M.-cum-Judge I/c, Dhanbad.
19. Mr. Vivek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
20. Ms. Anamika Kachhap, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
21. Ms. Megha Priyanka Lakra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
22. Mr. Mohit Chaudhary, S.D.J.M.-cum-Special Court, elected M.P./M.L.A., Dumka.
23. Ms. Neha Jha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dumka.
24. Ms. Monika Prasad, S.D.J.M., Garhwa.
25. Mr. Mahendra Pandit, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Garhwa.
26. Ms. Saquia Kausar, Civil Judge (Jr. Div.)-cum-J.M., Garhwa (Nagar Untari).
27. Ms. Sushila Hansda, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
28. Ms. Nikhat Ayesha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
29. Ms. Minakshi Verma, S.D.J.M., Giridih.
30. Ms. Smriti Tripathi, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
31. Mr. Satish Kumar Munda, J.M.-cum-Judge I/c, Godda.
32. Mr. Khalid Rasheed Ali Ahmed, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
33. Ms. Anupriya Sanga, S.D.J.M., Godda.
34. Ms. Punam Kumari, S.D.J.M., Gumla.
35. Mr. Prateek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Judge I/c, Gumla.
36. Ms. Shradha Bhushan, Civil Judge (Jr. Div.)-cum-J.M., Gumla.
37. Ms. Anushka Jain, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
38. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
39. Mr. Divyam Choudhary, J.M.-cum-Judge I/c, Hazaribagh.
40. Mr. Abhinaw Kumar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
41. Ms. Priya Kumari, Civil Judge (Jr. Div.)-cum-J.M.-cum-P.M. (J.J.B.), Hazaribagh.
42. Mr. Jitendra Ram, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
43. Ms. Divya Aswani, S.D.J.M.-cum-P.M. (J.J.B.), Jamshedpur.
44. Mr. Sidhant Tigga, J.M.-cum-Judge I/c, Jamshedpur.
45. Mr. Dinesh Bauri, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Jamshedpur (Ghatshila).
46. Mr. Amit Alda, J.M.-cum-Judge I/c, Jamtara.
47. Ms. Vidyawati Kumari, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Khunti.
48. Mr. Mithilesh Kumar, Civil Judge (Jr. Div.), Koderma.

49. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
50. Ms. Namita Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
51. Mr. Utkarsh Jain, J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Latehar.
52. Mr. Amit Kumar Gupta, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Lohardaga.
53. Mr. Vijay Kumar Das, J.M.-cum-Judge I/c, Pakur.
54. Mr. Alok Singh, J.M.-cum-P.M. (J.J.B.), Ramgarh.
55. Mr. Harshit Tiwari, S.D.J.M.-cum-Judge I/c, Ramgarh.
56. Ms. Kanchan Kumari, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
57. Mr. Amit Gupta, J.M.-cum-P.M. (J.J.B.), Ranchi.
58. Mr. Sarthak Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Ranchi.
59. Ms. Paridhi Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
60. Mr. Prashant Gupta, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
61. Mr. Prashant Kumar Verma, J.M.-cum-Judge I/c, Ranchi.
62. Mr. Chandan Kumar Goswami, Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
63. Ms. Jenish Minz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
64. Mr. Rahul Kumar, Railway Judicial Magistrate, Sahebganj.
65. Mr. Tushar Anand, S.D.J.M.-cum-Judge I/c-cum-P.M. (J.J.B.), Sahebganj.
66. Mr. Hussamuddin Waris, S.D.J.M., Sahebganj (Rajmahal).
67. Mr. Amit Khanna, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c, Seraikella-Kharsawan (Chandil).
68. Ms. Sumi Bina Horo, S.D.J.M., Simdega.

Sub.:- Nomination of Judicial Officers for attending two days **Refresher Training on Criminal Laws for Civil Judge (Jr. Div.) (R-7)** scheduled to be held on **21st & 22nd September, 2024** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid training programme scheduled to be held on **21st & 22nd September, 2024** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation Judicial officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the training till the evening of concluding day of the training programme. All the nominated officers have to report at Judicial Academy Jharkhand for attending the training programme at 9:30 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid training programme on the dates as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid training programme.

No individual request seeking permission to attend the programme is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration) I/c

Memo No. 4536 /Apptt.

Dated, Ranchi, the 13/09/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing Memo No. 900 dated 27.08.2024 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


Registrar (Administration) I/c